

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2164  
ANSWERED ON:05.12.2014  
AMNESTY SCHEME ON INCOME  
Patil Shri Kapil Moreshwar

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Government proposes to bring general amnesty scheme for declaring the undeclared income;
- (b) if so, the details thereof;
- (c) whether any such scheme had been introduced earlier also;
- (d) if so, the details thereof and the extent to which it has been helpful in bringing back the black money deposited in other countries; and
- (e) the time by which the said scheme is likely to be introduced?

**Answer**

FINANCE MINISTER: (SHRI ARUN JAITLEY)

- (a) There is no proposal to bring general amnesty scheme for declaring the undeclared income.
- (b) Does not arise in view of the reply given in (a) above.
- (c) & (d) There have been voluntary disclosure schemes earlier and the last such scheme i.e. Voluntary Disclosure of Income Scheme (VDIS) was introduced by the Finance Act 1997 in order to mobilise resources and to channelize funds into priority sectors of the economy, and to offer an opportunity to persons who have evaded tax in the past, to declare their undisclosed income, pay a reasonable tax and adopt the path of rectitude and civic responsibility in future. The VDIS, 1997 commenced on 01.07.97 and ended on 31.12.97. As the scheme was not specifically devised for bringing back undisclosed money deposited in other countries, no such information was collected under the scheme.
- (e) Does not arise in view of the reply given in (a) above.